

F. No. 15-09/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-09/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

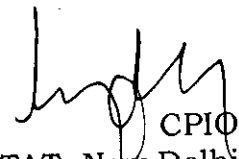
Please refer to RTI application of Shri/Smt Akhil Mishra, No.DOREB/R/X2000046/1 dated 18.03.2020 **received from U.S./CPIO Ministry of Finance Department of Revenue** in this office on 13.03.2020., under RTI Act 2005, the information received from **Administration** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs NIL to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation; CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.



CPIO
CESTAT, New Delhi
Date: 15.06.2020

To

1. Sh. Akhil Mishra
554 Ga/199 Damodar Nagar VIP Road,
Alambagh, Lucknow, Pin:226005

Copy to:

Sh. S, Bhowmick,
U.S./CPIO to the Govt. of India, Ad.1C.,
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.



ISSUED ON
MAY 16/20
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110004



(4)

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016 - Vol II
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण, पश्चिमी खण्ड -२, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 5.6.2020
I.D. No. 15-09/2020

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005


With reference to the RTI application received from Sh. Akhil Mishra Ref. (F. No. DOREV/R/X2000046/1 dated 16.3.2020) received by transfer from Under Secretary Ad.1C letter dated 4.6.2020 in CPIO I.D. No. 15-09/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point1- Category/State-wise vacancy details of MTS, which have been nominated to SSC MTS 2019

Bench Name	UR	SC	ST	OBC	EWS	Total
Delhi (HQ)	--	--	1	1	--	2
Maharashtra	1	--	1	1	4	7
Tamil Nadu	1	--	1	1	2	5
West Bengal	1	--	--	1	--	2
Bangalore	1	--	--	--	1	2
Telangana	1	--	--	--	1	2
Chandigarh	1	--	--	--	1	2
Uttar Pradesh	--	--	1	1- OH/PH	1	3
Gujarat	1- OH/PH	--	--	--	--	1
Total	7	--	4	5	10	26

Point 2 -- Nomination for NIL vacant posts of UDC in CESTAT has been sent to the Staff Selection Commission for CGLE 2019.


12.6.20
(Assistant Registrar)
CESTAT New Delhi

To

 CPIO/Accounts Officer, CESTAT, New Delhi



(3)

F. No. 15-09/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-09/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Akhil Mishra, (No.DOREV/R/X2000046/1 dated 16.03.2020) **received from U.S./CPIO Ministry of finance Department of Revenue** in this office on 13.03.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-09/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 15.06.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. **If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
2. **RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
3. **Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.**

Encl: As above.


CPIO
CESTAT New Delhi

For Compliance to:

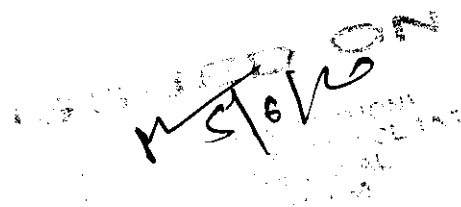
1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh. Akhil Mishra,
554 Ga/199 Damodar Nagar VIP Road,
Alambagh, Lucknow, Pin 226005.
2. Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.



SP
3-6-2020





15-09/20

RTI MATTER

F. No.R.20011/66/2020-AD.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 20th March, 2020

To

✓ The CPIO
CESTAT, West Block No.2
R.K Puram, New Delhi-66

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI application No. DOREV/R/X/20/00046/1 dated 16/03/2020 filed by Sh. Akhil Mishra. The same is transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005, under intimation to this office.

CPIO

Your Faithfully

(S. Bhowmičk)

Under Secretary to the Government of India/CPIO
Tele:23095369

Copy to: Sh. Akhil Mishra, 554 Ga/199 Damodar Nagar VIP Road Alambagh, Lucknow, Pin:
226005 : For Information

1241/R
27/5/2020

Sh. Mallik Singh

Admin



RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

①

Registration Number (पंजीकरण संख्या) : DOREV/R/X/20/00046/1 Date of Receipt (प्राप्ति की तारीख) : 16/03/2020

Transferred From (स्थानांतरित): Department of Revenue on 17/03/2020 With Reference Number : DOREV/R/X/20/00046

Remarks (टिप्पणी) : Respected Sir, (1). Categorywise and statewise Vaccancy table of MTS to be filled through SSC MTS - 2019 of all Units of Dept of Revenue. (2). Categorywise and statewise Vaccancy table of Tax Assistant, ITI, UDC (CBDT & CBIC) to be filled through SSC CGLE - 2019 of all Units of Dept of Revenue.

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority Language of Request (अनुरोध की भाषा) : English

Name (नाम) : AKHIL MISHRA Gender (लिंग) : Male

Address (पता) : 554 Ga / 199 DAMODAR NAGAR VIP ROAD ALAMBAGH, Lucknow, Pin:226005

State (राज्य) : Uttar Pradesh Country (देश) : Details not provided

Phone Number (फोन नंबर) : +91-8562984015 Mobile Number (मोबाईल नंबर) : +91-8562984015

Email-ID (ईमेल-आईडी) : akhilmishra241995@gmail.com

Status (स्थिति) (Rural/Urban) : Urban Education Status : Graduate

Requester Letter Number (निवेदक पत्र संख्या) : Details not provided Letter Date : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Revenue) (original recipient) Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No (Normal) Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

17/3

So (AD.IC)

S.Bhomick
US(AD.IC)
ESTAT
CA cell
AAR cell
17/3

Information Sought
(जानकारी मांगी):

For information in respect of Department of Revenue.

information in respect of CBIC, reply is being provided to the applicant.

Respected Sir,

Original RTI Text (मूल
आरटीआई पाठ):

(1). Categorywise and statewise Vaccancy table of MTS to be filled through SSC MTS - 2019 of all Units of Dept of Revenue.
(2). Categorywise and statewise Vaccancy table of Tax Assistant,ITI,UDC (CBDT&CBIC) to be filled through SSC CGLE - 2019 of all Units of Dept of Revenue.

Print Save Close